

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 41

**IA No. 1723/22, 1724/22
In
CP(IB) No. 78/Chd/J&K/2020
(Admitted)**

**Under Section 9, IBC 2016
R 11 NCLT**

In the matter of:-

K Nagavalli

...Petitioner/ Operational Creditor

Vs.

Unico Leather Product Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 20.02.2023.

-sd-
Court Officer

December 05, 2022
SM